N
ITEM No.1 Court No. 5 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4043-4044/2000
(From the judgement and order dated 26/05/2000 in DBCRL 617/94etc.
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

GANESH LAL Petitioner (s)

VERSUS

STATE OF RAJASTHAN Respondent (s)

Date : 28/11/2000 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)
Mr. Seeraj Bagga,Adv. (A.C.)

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....T.....J.

.SP2
Leave granted.
.SP1

(N.K. GOEL) (H.K. BHATIA) @@
BBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBB
COURT MASTER COURT MASTER@@
BBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBB